

ITEM NO.7

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MS. SUJATA SINGH

Petition(s) for Special Leave to Appeal (Crl.) No(s). 779/2024

ABDUL SALAM @ SHANU & ANR.

Petitioner(s)

VERSUS

THE STATE OF UTTAR PRADESH & ANR.

Respondent(s)

Date : 11-12-2025 This petition was called on for hearing today.

For Petitioner(s) :

Mr. Kaustubh Chaturvedi, Adv.
Mr. Bharat Gupta, AOR

For Respondent(s) : Ms. Ruchira Goel, AOR

UPON hearing the counsel the Court made the following
O R D E R

Respondent no. 1 has filed reply.

Service is complete on respondent no.2 through publication
on 02.12.2025 but none has entered appearance.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

Copy of this Record of proceeding be furnished to the
concerned ld. Advocate-on-record for information and compliance.

SUJATA SINGH
Registrar

HJ